

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/6632/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 13th December, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./3493 (E), dtd. 10.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.12.2021 with permission to leave the station, from the evening of 11.12.2021 till the morning of 14.12.2021**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/6633/A, dated 13.12.2021
Copy to:-

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)